

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 349
TO BE ANSWERED ON 20TH MARCH, 2018

PDS SUPPLY

*349. SHRI HARINARAYAN RAJBHAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is making adequate supply of foodgrains and essential commodities including edible oils through the Public Distribution System (PDS) and providing required assistance to Uttar Pradesh and if so, the details thereof;
- (b) the details of the quantum of foodgrains and essential commodities supplied to Uttar Pradesh during the last five years;
- (c) the measures undertaken by the Government to provide rice/wheat at subsidised rates to the Below Poverty Line (BPL) population in the country along with the quota allocated to Uttar Pradesh during the last five years, year-wise; and
- (d) whether the Government has reduced the quota of foodgrains under PDS as well as the supply thereof to Uttar Pradesh and other States, if so, the details thereof and the reasons therefor?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAMVILAS PASWAN)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 349 DUE FOR ANSWER ON 20TH MARCH 2018 IN THE LOK SABHA

(a) to (d): The commodities allocated by Government of India through Public Distribution System are foodgrains that include rice, wheat & coarsegrains in addition to sugar and kerosene oil.

Department of Food & Public Distribution makes allocation of foodgrains to the States/UTs under Targeted Public Distribution System (TPDS) in terms of National Food Security Act, 2013. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the population or atleast 81.34 crore persons, at Census 2011 population. Corresponding to the above coverage at All India level, State-wise percentage coverage has been determined by the then Planning Commission (now Niti Aayog). Under the Act eligible households, which comprise of Antyodaya Anna Yojana (AAY) households and priority households, are entitled to receive foodgrains @ Rs 1/2/3 per kg for coarse grain/wheat/rice respectively. While priority households are entitled to receive 5 kg per person per month, AAY households, which constitute the poorest of the poor, continue to receive 35 Kg of foodgrains per household per month. Allocation of foodgrains to States/UTs are made based on the percentage coverage as determined for them, beneficiaries identified by each State/UT and scale of distribution indicated above.

The Central Government decontrolled the sugar sector by removing the levy obligation on sugar mills from 2012-13 sugar season. After deregulation of sugar sector, a new dispensation for distribution of sugar under PDS was put in place w.e.f. 01.06.2013 wherein State Government/UT Administrations were required to procure sugar from the open market through transparent system. The Central Government had been reimbursing a fixed sugar subsidy @ Rs. 18.50 per kg to the participating States/UTs towards distribution of sugar under Public Distribution System (PDS) to the targeted population covering BPL population and all the population of North Eastern States /Special Category States/Hilly states and Island Territories as per 2001 Census to make sugar available at the retail issue price of is Rs. 13.50 per kg. The Government of India has reviewed the Sugar Subsidy Scheme in May 2017 and decided that the existing system of sugar distribution through PDS may be continued with restrictive coverage of AAY families only. They will be provided @ 1 kg of sugar per AAY family per month for which subsidy of Rs. 18.50 per kg will continue to be provided by the Central Government to participating States/ UTs. The States/UTs are also allowed either to absorb the additional cost on account of handling, transportation and dealers' commission or pass it on to the consumer by

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adding it to the Retail Issue Price (RIP) of Rs.13.50 per kg under the Public Distribution System (PDS). The revised guidelines for reimbursement of sugar subsidy to State/UTs for distribution of sugar under PDS for AAY families have been issued to all States/UTs in June 2017. The Government of Uttar Pradesh has not yet given its consent towards participation in the sugar subsidy scheme. The annual admissible quota of sugar of Uttar Pradesh state under the sugar subsidy scheme for AAY families will be 49,134 MT.

Ministry of Petroleum & Natural Gas makes allocation of PDS Kerosene to States/UTs on quarterly basis for the purpose of cooking and lighting only. Further distribution of the PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders / consumers is made by the concerned State/UT. Scale and criteria of distribution are also decided by the respective State/UT. The allocation of PDS Kerosene of the States/UTs including Uttar Pradesh has been rationalized on the basis of factors such as increase in domestic LPG/PNG connections, increase in electricity coverage, non-lifting of PDS kerosene quota by the concerned States/UTs etc.

The details of foodgrains (rice and wheat), allocated to Uttar Pradesh during the last five years is as under:

Sl. No	Year	Foodgrain allocated (In LMT)
1	2013-14	63.41
2	2014-15	72.75
3	2015-16	74.72
4	2016-17	93.52
5	2017-18	97.26

The sugar distributed in PDS under sugar subsidy scheme by the Government of Uttar Pradesh from the year 2013-14 to 2016-17 is as under-

Sl. No	Year	Sugar distributed (In MT)
1	2013-14	3,19,475.90
2	2014-15	4,11,216.00
3	2015-16	4,10,639.71
4	2016-17	3,81,819.07

During the year 2013-14 to 2017-18 allocation of following quantity of kerosene has been made to Uttar Pradesh by Ministry of Petroleum and Natural Gas:

Sl. No	Year	Kerosene distributed (In KL)
1	2013-14	15,90,000
2	2014-15	15,89,388
3	2015-16	15,57,600
4	2016-17	11,68,212
5	2017-18	09,11,208